

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 53

CA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 in CP 1498/2019

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 27.07.2022

NAME OF THE PARTIES: - **ITC Ltd & Anr V/s Hotel Leela ventures Ltd
& Ors**

Appearance (via video-conference):

For the Petitioner : Ms. Sneha Jaisingh, Ms. Aastha
Kaushal And Ms. Tanya Chaudhary i/b.
Bharucha and Partners

For R2, R3, R7-R14 : Adv. Gauri Joshi i/b Ganesh and Co

Section 241 of the Companies Act, 2013 & Rule 11

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on 22.09.2022.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

VEDANT